

(b) As the Hindi High School, Calcutta was not getting any grant-in-aid from the State Education Department, its application for recognition was received directly by the Central Board of Secondary Education which got the school inspected by a Committee and granted recognition as per rules of the Board. However on receipt of the memorandum, the Board asked for the comments of the school management. On receipt of the management's reply, the Board has requested the Deputy Chief Inspector of Secondary Schools, West Bengal, who is reported to have conducted an enquiry into the allegations made against the school, to furnish a copy of the report. The Board is awaiting the receipt of the report.

#### HINDI HIGH SCHOOL, CALCUTTA

794 SHRI A. P. CHATTERJEE Will the Minister of EDUCATION AND SOCIAL WELFARE/शिक्षा और समाज कल्याण मंत्री be pleased to state

(a) whether the authorities of the Hindi High School, Calcutta obtained provisional recognition from the Central Board of Secondary Education, New Delhi, and

(b) if so, under what circumstances was the recognition given?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE/शिक्षा और समाज कल्याण मन्त्रालय में उप-मंत्री (PROF. D. P. YADAV) (a) Yes, Sir

(b) On receipt of an application from the school management for recognition, the school was got inspected by a Committee of the Central Board of Secondary Education and recognition granted as per rules of the Board.

#### SECOND INTERIM RELIEF TO CENTRAL GOVERNMENT EMPLOYEES

795 SHRI T. V. ANANDAN Will the Minister of FINANCE/वित्त मंत्री

be pleased to state

(a) whether Government propose to grant second interim relief to the Central Government employees, and

(b) if so the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE/वित्त मन्त्रालय में राज्य मंत्री (SHRI K. R. GANESH)

(a) No, Sir. A review of the position for the grant of any further interim relief will arise only when the twelve monthly average of consumer price index reaches 228.

(b) Does not arise.

#### TRAINING TO PREVENT HIJACKING

796 SHRI M. K. MOHTA Will the Minister of TOURISM AND CIVIL AVIATION/पर्यटन और नागर विमानन मंत्री be pleased to state

(a) whether there is any proposal under Government's consideration to impart special training to the concerned staff to prevent hijacking in future, and if so, the details thereof, and

(b) what other steps have been taken by Government in the matter?

THE MINISTER OF TOURISM AND CIVIL AVIATION/पर्यटन और नागर विमानन मंत्री (DR. KARAN SINGH) (a) and (b) While no special training is envisaged, security arrangements have been strengthened and personnel deployed in this connection are suitably briefed.

† P. L. 480 ASSISTANCE

305 DR. B. N. ANTANI  
SHRI K. L. N. PRASAD

Will the Minister of FINANCE/वित्त मंत्री be pleased to state

(a) whether an agreement for fresh P. L. 480 assistance was concluded with the USA recently, and

† Transferred from the 28th May, 1971.